

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 149/KB/2017
IA.No. 179/KB/2017

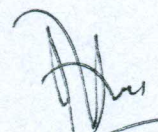
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company	Shristi Infrastructure Development Corporation Ltd. -Versus- Shristi Hotel Pvt.ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PRATAP CHATTERJEE, Sr ADV
2. ABHROJEET MITRA, Sr ADV
3. DHIREN SHARMA, Advocate
4. SOUNADHO GHOSH, Advocate
5. PATITA PABAN BISHWAL, Advocate

R. 1


16/10/17

1. Ratnanku Banerjee (Sr. Adv)
2. Shounak Mitra (Adv)
3. Shounak Mitra (Adv)
4. Shamen Panikhi (Adv)
5. Nimit Dixit (Adv)
6. Zulfiqar Ali Al-Bunderi (Adv)

Petitioner in
CP.

Zulfiqar Ali
Al-Bunderi
Advocate
16/10/2017

1. MR. JAYANTA KUMAR MITRA, SR.ADV
2. MR. GOPAL JAIN, SR.ADV.
3. MR. SANJAY GINODIA, ADV
4. MR. RAUL KAPUR, ADV,
5. MR. DEBNATH GHOSH, ADV,
6. MR. PRABHAV SHROFF, ADV
7. MS. ANSHIKA MISHRA, ADV
8. MS. PUBALI SINHA CHOWDHURY, ADV

Respondent
no. 2

Pubali Sinha
Chowdhury
Advocate
16/10/17

P.T.O.

16/10/2017

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 are present.

List the matter on 25/10/2017 and 26/10/2017.



(Jīnan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)